

**THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):** No. This proposal was, however, examined in the past but not found feasible both from the engineering as well as the operating points of view.

**Memo received by Divisional Manager, Central Railway**

4445. **SHRI R. K. MHALGI:** Will the Minister of RAILWAYS be pleased to state:

(a) whether the Divisional Manager, Central Railway Solapur (Maharashtra) has received any memorandum in September or October, 1980 regarding filling up of vacancies and creating new ones wherever and whenever necessary; and

(b) if so, what action has been taken in this regard?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):** (a) and (b). The Divisional Secretary, National Railway Mazdoor Union submitted a memorandum to the General Manager, Central Railway in September 1980 for filling up vacancies and creation of posts in Daund Shed.

All vacancies except 27 in the Shed at Daund have been filled. Action is on hand to fill up the 27 vacancies also. The demand for creation of posts of Luggage Porters, however, could not materialise, as there is a complete ban on creation of additional posts.

**Inclusion of part of D.A. in pension**

4446. **SHRI R. K. MHALGI:** Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have decided to include some part of the D.A. in pension for those who have retired from the Central Government service on or after 30th July, 1977;

(b) whether some 3000 and odd applications for pension duly completed and submitted to the concerned authorities in time are still pending in the Bombay Division of Central Railway;

(c) if so, the reasons for the delay in settling the claims of the retired persons; and

(d) what action Government have taken or taking to expedite the settlement of these cases?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):** (a) As per orders issued by the Government in June 1979, a portion of Dearness Allowance is treated as pay for the purpose of pensionary benefits in the case of those employees who have retired from Railway service on or after 30-9-1977.

(b) Only 550 cases are pending.

(c) and (d). The work relating to review of pensionary benefits to the employees who retired from 30-9-1977 onwards involved, preparation of their revised claims by Personnel Branch and scrutiny thereof in Accounts Branch. Steps are, however, being taken to expedite settlement of the outstanding cases.

**Wireless Operators on Railways**

4447. **SHRI MATILAL HASDA:** Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the cadre structure of Wireless Operators on all Indian Railways as per Boards orders is CIWT/DIWT/IWT/WOP;

(b) whether it is a fact that only IWTs are eligible for promotion as DIWT as per avenue chart;

(c) whether it is a fact that only on Southern Railway the post of IWT is maintained as WTS;

(d) whether it is a fact that on Southern Railway many posts of WTS have not been filled up and cadre strength of WTS/IWT not maintained; and

(e) what are the reasons for not changing the designation of WTS as IWT and maintaining the strength on Southern Railway with separate seniority as per avenue chart contained in Board's orders?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Generally yes.

(b) No, WTS/Senior Wireless Operators who are in the same scale as IWT are also eligible.

(c) Post of WTS on Southern Railway have since been redesignated as IWT.

(d) The post of WTS/IWT is operated as Senior WOP as these posts are identical in scales of pay.

(e) Does not arise.

#### Wireless Operators at Madras

4448. SHRI MATILAL HASDA: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of wireless operators at Madras on the 15th November, 1969 while deploying them on Microwave Teleprinters and the total number of wireless Operators at Madras as on date;

(b) the total number of teleprinter circuits operated by the Wireless Operators at Madras on the 15th November, 1969 and the total number of circuits operated by them on date;

(c) whether Government are aware that the same number of links are operated by Wireless Operators at Madras since 15th November, 1969 till date with depleted strength due to several retirements;

(d) whether it is a fact that the COPS/MAS has agreed to take over the links from wireless operators as and when they retire due to shrinkage of cadre; and

(e) if so, the reasons for not taking over even a single link from 1969 till date despite several retirements at Madras?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) 29 and 19 respectively.

(b) 7.

(c) and (d). Yes.

(e) Three teleprinter circuits have already been taken over by the COPS.

#### Class III and IV posts surrendered

4449. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that large number of Class III and Class IV posts have been surrendered during the last three years for creation of the posts of Supervisors and Officers on Indian Railways;

(b) if so the number of Class III and Class IV posts surrendered and the posts of Supervisors and Officers created and operated during the last three years showing the figures Division-wise on Indian Railways; and

(c) the results and benefits derived out of this scheme of matching surrender?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) A statement is attached.

(c) Better supervision and overall efficiency.